

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 259 OF 2018&
IA NOS. 656&657 OF 2018

Dated : 8th July, 2019

In the matter of:

ManchukondaAgrotechPvt. Ltd.

.... Appellant(s)

Versus

KarnatakaElectricity Regulatory Commission&Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **21.08.2019.**

PS/Court Master

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